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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2011/Pt.-II/ 6964 /A

From :- Shri H.K. Sarma
Registrar General,
Gauhati High Court, Guwahati.

To,
The Secretary to the Govt. of Nagaland,
Department of Justice & Law,
Nagaland, Kohima-797001.

Dated Guwahati, the 31st August, 2012.

Sub :- **Finalization of date of birth of Shri L.N. Sema, Addl. District & Sessions
Judge, Mokokchung.**

Sir,

With reference to the above, I am directed to inform you that the Hon'ble High Court considered the representation submitted by Shri L.N. Sema, Addl. District & Sessions Judge, Mokokchung for correction of his date of birth in Service Record. On examination of the relevant records including Admit Card issued by the Board of Secondary Education, Assam, the Hon'ble High Court is of the view that the **date of birth** of Shri L.N. Sema, Addl. District & Sessions Judge, Mokokchung is **01.11.1952**.

This is for favour of your information and necessary action.

Yours faithfully,


REGISTRAR GENERAL

Memo No.HC.VII-120/2011/Pt.-II/ 6965-77 /A, dated 31.08.2012.